

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
IB-1128/ND/2020

IN THE MATTER OF:

**Mr. Naresh Basia
(Through Mr. Sanjeev Kumar Arora (RP))**

...APPLICANT

Section

Under Section 94(1) of IBC

**Order delivered on 07.01.2021
(Virtual Hearing)**

Coram:

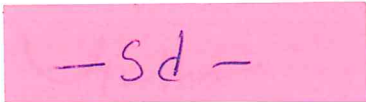
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant/O.C.
For the Liquidator of CD**

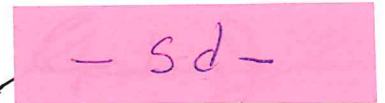
**:Mr. Rishi Kapur, Advocate.
:Mr. Ishwar Mohapatra, Mr. Nalin
Kaushik, Advocates.**

ORDER

Heard the submissions made by the counsel for the petitioner. Let this matter be posted to 12.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**